



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.12.2023

### NOTICE

Please take notice that the following matters adjourned in the Court-III on 07.12.2023.  
The next date is 06.02.2024.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
<b>1.</b>	Competition App. (AT) No. 13 of 2020 & I.A. No 1121 of 2021  <b>(PH)</b>	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.  <b>With</b>	Nisha Kaur Uberoi	Bulbuli Richong-R1  M. M. Sharma-R2
<b>2.</b>	Competition App. (AT) No. 11 of 2020  <b>(PH)</b>	Textile Consumers Foundation Vs. Competition Commission of India & Anr.  <b>With</b>	M M Sharma	Samar Bansal-R1  Nisha Kaur Uberoi-R2

<b>3.</b>	Competition App. (AT) No. 14 of 2021  <b>(PH)</b>	Grasim Industries Ltd. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	Shama Nargis Samar Bansal Manu Chaturvedi- R1 Gaurav Mitra Ishan Roy-R3
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By order of Hon'ble Chairperson

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Registrar